

**BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL
BENCH, NEW DELHI**

Original Application No. 606/2018

(In respect of Union Territory of Jammu & Kashmir)

**In re: Compliance of Municipal Solid Waste Management
Rules, 2016 and other environmental issues.**

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Dated: 19/07/2024.

Place: SRINAGAR.

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH,
NEW DELHI

Original Application No. 606/2018

(In respect of Union Territory of Jammu & Kashmir)

In re: Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues.

IN THE MATTER OF:

Six Monthly Progress report in terms of order dated 20.10.2022 on behalf of Union Territory of Jammu & Kashmir.

MAY IT PLEASE YOUR HONOUR:

The answering respondents most respectfully submit as under:-

1. That the Hon'ble National Green Tribunal passed an order on 20.10.2022 in the above titled Original application. The conclusive portion of said order is reproduced as under:-

"We hope in the light of interaction with the Chief Secretary, the UT of Jammu & Kashmir will take further measures in the matter by innovative approach and stringent monitoring, ensuring that gaps in solid and liquid waste generation and treatment are bridged at the earliest, shortening the proposed timelines, adopting alternative/interim measures to the extent and wherever found viable. Environment compensation for restoration can be dovetailed with the UT budget. Bigger towns with population of more than one lakh like Srinagar, Jammu and Anantnag may need to be dealt with on separate (noting for sewage and solid waste management while separately designing appropriate implementable programmes for towns having population less than one lakh.

The restoration plans need to be executed at the earliest

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simultaneously in all districts/cities/towns/villages in a time bound manner without, further delay. Compliance be ensured by Chief Secretary.

The matter was again listed on 18.05.2023, and the tribunal while concluding has observed that strict monitoring and higher levels of the administration in the states as well in the centre government by constituting specialized monitoring cells fixing accountability for deviation from laid down timelines.

Since the tribunal has directed the Chief Secretaries of all the states/UTs to file the further progress reports every six months to be taken up by the tribunal for further consideration.

The tribunal also directed to all District Magistrates for monitoring of district environmental plans in consultation with the concerned local bodies by e-mail for compliance."

2. Pursuant to the said orders, the worthy Chief Secretary UT of JK has taken numerous meetings and the last meeting was convened on 04.08.2023 to discuss the action plan and initiatives to be taken to implement directions of the tribunal in letter and spirit. Besides that, the Commissioner Secretary to Govt. Housing & Urban Development Department has also convened meetings in this regard and has directed all the concerned stakeholders to take the remedial measures in light of the Hon'ble NGT directions. For monitoring the progress of the NGT cases with respect to Solid Waste, Liquid Waste, Legacy Waste and construction of Sewerage Treatment Plants (STPs), vide Government Order No. 113-JK(HUD) of 2024 dated 09.05.2024 Director, Urban Local Bodies, Jammu/Kashmir have been appointed as Nodal Officers.


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3. That Nodal Officers are monitoring the progress and have sought progress/action taken reports from all stakeholders/field agencies and

prepared this progress report.

4. That consequently, all the stakeholders have taken concrete steps, showing incremental progress since last hearing with regard to Solid and Liquid Wastemanagement.
5. That the action taken report prepared accordingly is submitted as under:-

Municipal Solid Waste (MSW) includes commercial and domestic wastes generated in municipal or notified areas in either solid or semi-solid form excluding industrial hazardous wastes but including treated bio-medical wastes.

Municipal Solid Waste Management (MSWM), comprises segregation (dry, wet bio-medical, hazardous, e-waste etc), storage, collection, relocation, transportation, processing, and disposal of solid waste to minimize its adverse impact on environment. Unmanaged municipal solid waste leads to major adverse environmental impacts and can lead to serious adverse health impacts as well.

According to the "Swachhata Sandesh Newsletter" by the Ministry of Housing and Urban Affairs (MoHUA), as of January 2020, 147,613 metric tonnes (MT) of solid waste is generated per day, from 84,475 wards. The present per capita waste generation in urban areas is taken as 300-550 grams per day which consists of 50 % as biodegradable waste and 50 % as non-biodegradable.

In J&K, more than 1632 MT of waste is generated per day in 78 ULBs including 02 Municipal Corporations. The waste management process in these ULBs, presently, includes Segregation at Source, Door to Door Collection by the ULBs, Transportation of the Waste by the ULBs to the designated dump sites.

The ULB-wise details of population and waste generation are given in the table below:


S. No	Name of ULB	Population 2011	Population 2024	Waste Generation 2024	Projected Population 2026	2026 Projected waste generation inTPD
1	Anantnag	1,09,433	1,47,073	67.00	1,53,916	70.00
2	Achabal	6,351	8,535	3.00	8,933	3.00
3	Ashmuqam	6,559	8,815	3.00	9,225	3.00
4	Bijbehara	22,789	30,627	10.00	32,052	10.00
5	Dooru-Verinag	22,968	30,868	10.00	32,304	10.00
6	Kokernag	6,553	8,807	3.00	9,217	3.00
7	Mattan	9,246	12,426	4.00	13,004	4.00
8	Pahalgarn	9,264	12,450	4.00	13,030	4.00
9	Qaziqund	9,871	13,266	4.00	13,883	5.00
10	Seer-Hamdan	8,233	11,065	4.00	11,580	4.00
11	Budgam	15,338	20,614	7.00	21,573	7.00
12	Beerwah	8,192	11,010	4.00	11,522	4.00
13	Chadoora	6,482	8,711	3.00	9,117	3.00
14	Charishairef	11,533	15,500	5.00	16,221	5.00
15	Khanshaib	2,630	3,535	2.00	3,699	2.00
16	Magam	5,470	7,351	3.00	7,693	3.00
17	Bandioora	37,081	49,835	15.00	52,154	16.00
18	Hajin	13,239	17,793	6.00	18,620	6.00
19	Sumbal	15,041	20,214	7.00	21,155	7.00
20	Baramulla	58,053	78,020	24.00	81,651	25.00
21	Sopore	61,098	82,113	25.00	85,933	26.00
22	Kunzer	1,890	2,540	1.00	2,658	1.00
23	Pattan	19,538	26,258	8.00	27,480	9.00
24	Uri	9,366	12,587	4.00	13,173	4.00
25	Wattergam	7,015	9,428	3.00	9,866	3.00
26	Tangrnarg	1,965	2,641	1.00	2,764	1.00
27	Ganderbal	28,233	37,944	12.00	39,709	12.00
28	Devsar	9,765	13,124	4.00	13,734	5.00
29	Frisal	5,132	6,897	3.00	7,218	3.00
30	Kulgam	23,584	31,696	10.00	33,170	10.00
31	Yaripora	12,123	16,293	5.00	17,051	6.00
32	Langate	6,585	8,850	3.00	9,262	3.00
33	Handwara	13,600	18,278	6.00	19,128	6.00
34	Kupwara	21,771	29,259	9.00	30,621	10.00
35	Awantipora	12,647	16,997	6.00	17,788	6.00
36	Khrew	9,851	13,239	4.00	13,855	5.00
37	Pampore	21,680	29,137	9.00	30,493	10.00
38	Pulwama	18,440	24,782	8.00	25,936	8.00
39	Tral	17,844	23,981	8.00	25,097	8.00

40	Shopian	16,360	21,987	7.00	23,010	7.00
41	Akhnoor	20,762	27,903	9.00	29,201	8.76
42	Jourian	3,964	5,327	2.00	5,575	1.67
43	Khour	6,931	9,315	3.00	9,748	2.92
44	Ghoumanhasan	3,944	5,301	2.00	5,547	1.66
45	R S Pura	15,197	20,424	7.00	21,374	6.41
46	Bishnah	10,719	14,406	5.00	15,076	4.52
47	Arnia	8,948	12,026	4.00	12,585	3.78
48	Kathua	59,866	80,457	25.00	84,201	25.26
49	Billawar	4,978	6,690	3.00	7,001	2.10
50	Basholi	5,433	7,302	3.00	7,641	2.29
51	Lakhanpur	3,461	4,651	2.00	4,868	1.46
52	Parole	7,681	10,323	4.00	10,803	3.24
53	Hiranagar	8,294	11,147	4.00	11,665	3.50
54	Reasi	7,796	10,477	4.00	10,965	3.29
55	Katra	9,008	12,106	4.00	12,670	3.80
56	Doda	21,605	29,036	9.00	30,387	9.12
57	Bhaderwah	11,084	14,896	5.00	15,589	4.68
58	Thathri	1,375	1,848	1.00	1,934	0.58
59	Poonch	26,854	36,090	11.00	37,770	11.33
60	Surankote	6,743	9,062	3.00	9,484	2.85
61	Samba	12,700	17,068	6.00	17,862	5.36
62	Vijaypur	8,044	10,811	4.00	11,314	3.39
63	Bari-Brahmana	15,453	20,768	7.00	21,734	6.52
64	Ramgarh	5,612	7,542	3.00	7,893	2.37
65	Udhampur	50,106	67,340	21.00	70,473	21.14
66	Ramnagar	6,292	8,456	3.00	8,850	2.65
67	Chenani	2,620	3,521	2.00	3,685	1.11
68	Kishtwar	14,865	19,978	6.00	20,907	6.27
69	Ramban	3,596	4,833	2.00	5,058	1.52
70	Banihal	3,900	5,241	2.00	5,485	1.65
71	Batote	4,315	5,799	2.00	6,069	1.82
72	Rajouri	29,486	39,628	12.00	41,472	12.44
73	Sunderbani	6,930	9,314	3.00	9,747	2.92
74	Nowshera	10,409	13,989	5.00	14,640	4.39
75	Thanamandi	5,490	7,378	3.00	7,722	2.32
76	Kalakote	2,356	3,166	1.00	3,314	0.99
77	Jammu Municipal Corporation	5,89,640	7,92,447	238.00	8,29,319	456.13
78	Srinagar Municipal Corportaion	11,86,767	15,94,956	878.00	16,69,168	918.04
Total				1632.00		1908.96

In order to proceed further towards Establishment of Waste Management Facilities in the above mentioned ULBs, a comprehensive Action Plan was got prepared by the Housing & Urban Development Department for an amount of Rs 624.38 Cr. which included Collection & Transportation

infrastructure, construction of Sheds separately for dry & wet waste, Bio-remediation of legacy waste and procurement of machinery for processing of waste. The Action Plan was approved by the UT Level Technical Committee on SBM in its 2nd meeting held on 6.09.2023.

In the revised and approved action plan, a de-centralized Solid Waste Management (SWM) model has been adopted for processing of waste in smaller ULBs. Integrated facilities have been proposed for ULBs with high waste generation above 20 TPD. For processing of dry waste, construction of Material Recovery Facilities (MRFs) has been proposed in all the ULBs and for treatment of wet waste, pit composting has been proposed.


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The following action has been taken towards scientific disposal of Municipal Solid Waste in all the 78 ULBs of Jammu & Kashmir so far in line with the compliance of direction passed under OA 606/2018 by Hon'ble National Green Tribunal:

S. No.	Direction Passed	Action Taken by JMC	Action Taken by SMC	Action Taken by DULBJ	Action Taken by DULBK
1	D2D Collection & Transportation of waste	<ul style="list-style-type: none"> ✓ JMC has distributed 12,000 pairs of dustbins to households to achieve 100% source segregation. ✓ Delivery has been received for auto-tippers and they have been successfully deployed in the field for door-to-door collection of waste. ✓ The installation of underground bins has been successfully completed and they are fully operational. ✓ The deployment plan of vehicles has been started for every ward to ensure 100% door-to-door collection and segregation of waste. ✓ 112 auto tippers of JMC and 170 private auto tippers on a hired basis, as well as 66 of JMC's e-rickshaws, are engaged by JMC to cover 100% of households and commercial areas. ✓ JMC has constructed 8 transfer stations at different place of city to ensure 100% segregated waste collection. 	<ul style="list-style-type: none"> ✓ Procurement Completed <ol style="list-style-type: none"> 1) LCVs/Hooper's (100 Nos) 2) Tipper 12 Cum (5 Nos) 3) Supervision Vehicles (6 Nos) 4) Refuse Compactor Vehicles (06 Nos) 5) Dumper Vehicles (04 Nos) ✓ Procurement under Process (Supply order issued): <ol style="list-style-type: none"> 1) Compartmentalized E-Rickshaws (50 Nos) 2) LCVs/Hooper's (50 Nos) 3) Jet Washers (10 Nos) 4) Refuse Compactor Vehicles (04 Nos) 5) Dumper Vehicles (06 Nos) ✓ Fleet up gradation and additional deployment of hoppers/compactors/bins for achieving the 100% collection & transportation system. 100 Nos. of Light Commercial Vehicles (LCVs) already procured. ✓ 12 Garbage Transfer Stations are planned across the city. Initially work awarded for setting up of 3 GTs. 	<ul style="list-style-type: none"> ✓ 95 Auto Tipper Procured & distributed to all 36 ULBs. ✓ 55 E-Rickshaw procures and distributed to ULBs. ✓ 7 Compactor procured and distributed to ULBs. ✓ 17 Jeeps procured and distributed to ULBs. ✓ 15 Tipper Procured and distributed to ULBs. ✓ 17 Nos. of JCB 2DX procured and distributed to ULBs. 	<ul style="list-style-type: none"> ✓ 151 Auto Hoopers Procured & distributed to all 40 ULBs to cover 100% of households for D2D collection and commercial areas of ULB. ✓ 492 Tri-Cycles procured by ULBs for collection of waste in Narrow lanes where movement of Hoopers are not possible. ✓ The deployment plan of vehicles in each ULB has been started to ensure 100% door-to-door collection and segregation of waste. ✓ Procurement of 2 Loader, 2 Backhoe Loader, 2 Tipper (8.5 Cum), 3 Dumper Tipper under progress.
<p>✓ Sufficient number of C&T vehicle deployed for 100% door to Door collection and this milestone stands</p> <p>✓ Sepcial cleanliness drive for Amarnath yarta& Mata Khher Bhawani Mela and such religious functionare carried out.</p> <p>✓ Arrangement for street sweeping, waste collection & processing have been made for heritage placelike Katra & high footfall areas such as Gulmargh, Pahalgam.</p>					

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2	Segregation of waste at source	<ul style="list-style-type: none"> ✓ An average of 57% of segregation of waste at source has been achieved, 100% segregation will be achieved by December 2025. 	<ul style="list-style-type: none"> ✓ An average of 82% of segregation of waste at source has been achieved, 100% segregation will be achieved by December 2025. 	<ul style="list-style-type: none"> ✓ An average of 60% segregation of waste at source has been achieved by all 36 ULBs of Jammu Division. To promote segregation of waste at source all door-to-door vehicle has been supplied with partition of dry and wet waste. Regular IEC activities being performed for awareness among all public/households in Jammu Division. 	<ul style="list-style-type: none"> ✓ An average of 82% of segregation of waste at source has been achieved by all 40 ULBs of Kashmir Division. ✓ To promote segregation of waste at source and proper storage, 69616 dustbins (green for wet waste & blue for dry waste) have been procured for an amount of Rs. 119.92 Lacs and distributed by the ULBs to households for storage of segregated waste.
		<ul style="list-style-type: none"> ✓ UT have achieved average of more than 50% segregation at source. ✓ Continuous awareness drives is being conducted on importance of source Segregation and to motivate the local communities to achieve the 100% segregation at source. ✓ Hiring of agency for executing IEC activities is in progress at UT level for achieving holistic goal of SBM 2.0. 			
3	Processing of waste	<ul style="list-style-type: none"> ✓ JMC has started the trial of MRF at Kotbhalwal as part of ISWM-350 TPD to achieve 100% scientific processing of Municipal Solid Waste. After the successful commissioning of MRF, JMC will be processing 150 TPD of dry waste & 60 TPD of wet waste by windrow composting. ✓ JMC has also started the civil works of a 210 TPD capacity bio-methanation (CBG) plant for processing wet waste, which will be completed by Dec-2024. ✓ Tender document prepared for ISWM including collection, transportation & processing of 138 TPD waste for zone 3. ✓ MRF/MRC/Bio composter 	<ul style="list-style-type: none"> ✓ Augmentation of existing Compost Plant for processing of 100% waste and to improve the quality of compost. 12 Nos of Insta Waste Convertors proposed to be set up at GTs. 03 Nos of such Waste Convertors already procured. ✓ A Material Recovery Facility is also proposed to promote the recycling and conversion of combustible waste in to RDF. DPR prepared. 	<ul style="list-style-type: none"> ✓ 22 MRF & 20 Pit Compost plants operational in Jammu Division. ✓ Construction Under Progress in 04 ULBs. (Parole, Kishtwar, Basohli, RS Poora). ✓ Work Stop due to local agitation in 1 ULB (Thanamandi). ✓ Work is under tendering stage in Arnia, Ghoumanahasan. ✓ We are continuously following up with concern authorities to provide suitable land for the construction of SWM facility in 08 ULB's. viz, Banihal, Chenani, Lakhanpur, Ramgarh, Thatri, Hiranagar, Bishnah and Poonch. It is expected that Solid Waste Management Centres will be constructed in all ULBs of Jammu division very soon. 	<ul style="list-style-type: none"> ✓ 2 SWM plants are operational in Gulmarg & Pahalgam since last few years. ✓ Construction of Waste Management Centres stand completed and are functional at 9 locations which is processing 40 TPD waste of 10 ULBs ✓ Further construction of MRF & Compost pits is under progress & are targeted for completion by August 2024 in 14 ULBs viz Badgam, Charisharief, Kulgam, Tral, Seer-Hamdhan, Awantipora, Khrew, Kokernag, Kupwara, Handwara, Pampore, Pulwama, Yaripora, & Hajin. ✓ SWM facilities will be established in the remaining 12 ULBs by March, 2025. ✓ The integrated facilities are being established in Anantnag (80 Tpd), Baramulla/ Sopore (80 Tpd) & Bandipora (20 TPD) and are expected to be completed by December 2024. Currently process

					for obtaining Environmental Clearance from JKPC as per the guideline of CPCB & MOHUA in progress.
		<ul style="list-style-type: none"> ✓ Total 545 TPD of waste is being processed out 1632 TPD generated waste. ✓ Till date 35 MRF of 360 TPD have been constructed & fully functional. ✓ Till date compost pit of 185 TPD have been completed & operational. ✓ By end of August 2024, 1 MRF of 140 TPD by JMC and 18 MRF & 18 Compost plant will functional by DULBJ & DULBK which will start processing another 250 TPD of Waste. ✓ Bio-methanation plant will start processing 210 TPD of waste by December 2024. ✓ 100% processing of waste will be achieved by December 2025. 			
4	Disposal of inert & rejects	<ul style="list-style-type: none"> ✓ Waste is being dumped in controlled manner at Kotbalwai & low-lying area. ✓ Preparation of EIA report is in progress which mandatory for establishment of Sanitary Land fill. 	<ul style="list-style-type: none"> ✓ Waste is being dumped in controlled manner at Achen, time to time Effective micro-organism solution and lime powder is spread over waste to control odour / smell and help waste to degrade in lesser time period. Weekly fresh earth cover is laid over. 	<ul style="list-style-type: none"> ✓ RFP under finalization for selection of agency for environmental clearance, Consent to Establish for SLF 3 sites (Khour, Maand and Kathua) on regional/cluster approach. ✓ More sites/Lands need to be identified for development of SLF for ULBs not included in above 3 proposed sites such as Poonch, Rajouri, Thanamandi, Doda, Kishatwar, Bhderwah, Ramban, Banihal, Batote, Basholi, Bilawar 	<ul style="list-style-type: none"> ✓ For the scientific disposal of rejects & inert (about 15% of the total waste) of 40 ULBs, it is proposed to construct scientific landfill at 09 locations in a cluster-based approach as per approved action plan. ✓ 3 sites have been identified till date at Uranhall Anantnag, Jetty Baramulla & Shalkhud Sumbal.
5	Bio-mining of legacy waste	<ul style="list-style-type: none"> ✓ Legacy waste site at Bhagawatinagar have been remediated. ✓ Tender floated for Bio-remediation 6 lakhs MT at Kot-Balwal dumpsite, technical bid opened on 28 June 2024 & 7 bidder have submitted bids. Technical evaluation under progress. 	<ul style="list-style-type: none"> ✓ Tender floated on 28 June, 2024 for Bio-remediation 11 lakhs MT at Achen dumpsite. 	<ul style="list-style-type: none"> ✓ Bio remediation work in three sites viz. Kathua, Samba and Udampur has been completed. Katra bio-remediation work completed. Contour survey completed to identify the quantity of remaining legacy waste, tender document has been prepared and tender will be floated by 15 July 2024. 	<ul style="list-style-type: none"> ✓ Disposal of legacy waste by way of biomining completed in 6 ULBs viz Anantnag, Shopian, Bijbehara, Pahalgam, Pampore, & Tral of Kashmir Division ✓ Tender for clearing the legacy waste by way of biomining in remaining ULBs has been floated on 26 June 2024.
		<ul style="list-style-type: none"> ✓ Till date 3.91 lakh MT legacy waste remediated viz. JMC have remediate 1,56,629 MT legacy waste at Bhagwati Nagar, DULBK have remediated 79,000 MT & DULBJ have remediated 1,54,500. ✓ Apart from this 17.58 lakhs MT legacy waste remediation proposal got approved under SBM 2.0 out of which tender have been floated for 15.60 lakh MT legacy waste. ✓ SMC has another 6 lakhs MT legacy waste for which tender stand floated for remediation, for which payment will made from 14th FC and ULB own resources. ✓ All the legacy waste remediation will be achieved by end of December 2025. 			

6	Use of reclaimed land occupied by legacy waste sites.	<ul style="list-style-type: none"> ✓ JMC has proposed to construct green space / plantation work on the site reclaimed at Bhagwatinagar, 	<ul style="list-style-type: none"> ✓ SMC has proposed to expansion of waste processing facility in future on the site reclaimed at Achen 	<ul style="list-style-type: none"> ✓ Waste processing facility has been proposed on the site reclaimed inmost of ULBs. 	<ul style="list-style-type: none"> ✓ 5 ULBs viz Anantnag, Tangmarg, Bijbehara, Pahalgam & Tral where remediation of legacy waste completed, at 3 place waste management has been proposed, In Tangmarg office building is proposed & at rest site either park or community-needed infrastructure will be created on the reclaimed land.
7	IEC Activities to create awareness among the citizens regarding segregation at source	<ul style="list-style-type: none"> ✓ JMC has initiated several IEC activities to raise awareness among the public in the city regarding waste management. JMC has organized various IEC activities such as Swachhata Pledge, Marathons, rallies, and Swachhata Ki Pathshala at prominent locations in JMC to educate the public. The IEC activities conducted by JMC have also been shared on various social media platforms of JMC. Some of JMC's IEC activities have been reposted/retweeted by MoHUA. 	<ul style="list-style-type: none"> ✓ Under SBM-U (2.0), more than 2100 awareness drives and door to door visits have been carried out on Segregation of Waste at Source, Ban on SUP and implementation of SWM Rules 2016 upto March 2023. ✓ Women led Sanitation drives and Door to door visits for Segregation of Waste at Source were carried out. ✓ In order to make different stakeholders to understand their roles as waste generators and make people aware about the importance of Segregation of waste, students, people from the Civil Society, representatives of commercial establishments and Govt. officers/officials are being taken to the Waste Management Facilities. ✓ 160 cleanliness drives of Sunday for Srinagar 	<ul style="list-style-type: none"> ✓ Under 'Swachh teerth', campaign more than 300 cleaning drives were carried by 36 ULBs of Jammu division with the concept of community mobilisation for the behaviour change of residents and encourage them for management of their waste at inhouse level and to maintain proper hygiene and sanitation in and around religious places. ✓ Under SBM-U (2.0), more than 800 awareness drives conducted in 36 ULB's of Directorate of Urban Local body Jammu to educate the residents of the Ulb's about the importance of source segregation. Also, initiative was taken to conduct quiz competitions in school to motivate the students about the segregation of waste. ✓ More than 1200 sanitation behaviour change drives have been carried out for source segregation and ban on SUP. Also, initiatives were taken to educate the people via wall murals/ wall paintings. ✓ Under "Swachh ward Campaign" more than 900 drives were conducted to aware the different stakeholders and communities, 	<ul style="list-style-type: none"> ✓ All 40 ULBs of DULBK have initiated intensive door to door campaign on Source Segregation of waste. ULB IEC teams (especially female staff) visit households and motivate them for waste segregation. More than 6000 HHs have been visited during the quarter under reference. ✓ Students and Citizens (especially homemakers) were taken to the SWM facilities to get first-hand information about the processing of dry & wet waste separately and subsequently to make them understand the importance of segregation of waste. ✓ Intensive awareness on Ban on SUP through dissemination of messages on LED screens & D2D collection is being done continuously. ✓ Besides, several IEC and BCC activities to raise awareness and to bring about a behaviour change among the public in urban areas regarding proper use of dustbins, RRR and responsibilities of waste generators are being carried out in all 40 ULBs. The ULBs also upload posts of such initiatives on their respective Social Media handles which are

				Youth, Senior citizens to understand their roles and to aware about the importance of source Segregation and to motivate the local communities to participate in the completion of Swachh ward competition.	reposted /retweeted byDULBK/H&UDD/MoHUA.
8	Ensure gaps in Solid & Liquid waste generation & treatment are bridged at the earliest, shortening the timeline. (Action Plan Approved Under NGT Fund)	<p>✓ Implementing Agency's Waste Action Taken Report against approved plan is attached as <i>Annexure I</i>.</p>			


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Action taken for management of waste water generated in Jammu & Kashmir

In J&K, approx. 430 MLD of waste water is generated per day in 78 ULBs including 02 Municipal Corporations and 2 cantonment board which will increase to 480 MLD by year 2026. Currently UT have 166.36MLD STP & 62 KLD FSTP in Anantnag is operational to prevent lake and river pollution. List of Operational / functional STPs with location is as below.

S. No.	Location	STP capacity(MLD)	Operational status
1	Bhagwati Nagar, Distt. Jammu	30.00	Operational
2		27.00	Operational
3		10.00	Operational
4	Belicharana, Distt. Jammu	4.00	Under Testing
5	Jagti, Distt. Jammu	4.00	Operational
6	Katra Bhawan, Distt. Reasi	3.20	Operational
7	Katra Adhkvari	0.40	Operational
8	Baryal, Distt. Udhampur	8.00	Operational
9	Omara, Distt. Udhampur	4.00	Operational
10	Pitan, Distt. Udhampur	1.60	Operational
11	Patnitop, Distt. Udhampur	1.20	Operational
	Total (Jammu)	93.40	
1	MehndiKadal, Distt. Anantnag	4.00	Operational
2	Hazratbal, Distt. Srinagar	7.50	Operational
3	Habak, Distt. Srinagar	3.20	Operational
4	Laam Nishat, Distt. Srinagar	4.50	Operational
5	Brari Nambal (Old), Distt. Srinagar	17.08	Operational
6	Brari Nambal (New), Distt. Srinagar	16.10	Operational
7	Nallah Amir Khan, Distt. Srinagar	5.40	Operational
8	Badami Bagh Cantt, Distt. Srinagar	5.00	Operational
9	Pahalgam, Distt. Anantnag	2.00	Operational(Under Refurbishment)
10	Raj Bagh, Distt. Srinagar	2.21	Operational
11	Aloochi Bagh, Distt. Srinagar	6.00	Operational
	Total (Kashmir)	72.99	
	Total (J&K)	166.39	

Apart from these functional STPs & FSTP construction work is in progress on 9 STPs with capacity of 101.64MLD, list is as below.

S. No.	Location	Capacity of the plant in MLD
A- Jammu Province		
1	Pollution abatement of River Banganga at Katra	5.70
2	Samba Town (HNGT Plan)	3.50
B- Kashmir Province		
1	Noor Bagh Palpora, Distt. Srinagar	60.00
2	Chrar-i-Sharief, Kashmir	2.00
3	Baramulla Town	3.00
4	Sonamarg Phase-I	1.20
5	Doodhganga: D/S Baghi Mehtab (HNGT Plan)	12.24
6	Doodhganga: Baghi Mehtab to Chadoora (HNGT Plan)	6.00
7	Pollution abatement of River Jhelum at Chunt Kul-GawKadal, Srinagar	8.00

UT/ state has also got approved action amounting to Rs 402.84 crores for establishment / construction of STP/FSPT to manage the waste water for rest of ULBs including two cantonment Board under SBM 2.0 for which preparation of DPRs is in progress. ULB wise approved used water plan is as below:

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Sl. No.	State Name	Cesspool tanks		No. Any other cleaning equipment proposed	Interception & Diversion		Sewer Network	Septage Receiving Facility		Treatment Plant (STP-Cum-FSTP)	
		Capacity, KL	No.		Approved length of I&D (in Kms)	Approved No. of Pumping Stations	Approved length of I&D (in Kms)	Approved Capacity (in KLD)	No. of Plants Proposed	Approved Total Capacity of STPs Proposed, MLD	No. of Plants Proposed
Jammu & Kashmir		135	45	2	445.05	187	48.12	490	0	99.89	82
A	DULBJ	114	38	2	200.55	84	0	220	0	38.33	37
1	Udhampur	6	2	2	12	5	0	15		0.00	0
2	Kathua	6	2	0	10	4	0	15		6.09	3
3	Rajouri	3	1	0	7.9	4	0	10		3.00	1
4	Poonch	3	1	0	7.7	4	0	10		2.73	1
5	Doda	3	1	0	6.4	3	0	10		2.20	1
6	Akhnoor	3	1	0	6.2	3	0	10		2.11	1
7	Bari-Brahmana	3	1	0	5.9	3	0	5		1.57	1
8	R S Pura	3	1	0	5.85	2	0	5		1.55	1
9	Kishtwar	3	1	0	5.8	2	0	5		1.51	1
10	Samba	3	1	0	5.75	2	0	5		1.29	1
11	Bhaderwah	3	1	0	5.65	2	0	5		1.13	1
12	Bishnah	3	1	0	5.6	2	0	5		1.09	1
13	Nowshera	3	1	0	5.6	2	0	5		1.06	1
14	Katra	3	1	0	5.4	2	0	5		0.92	1
15	Arnia	3	1	0	5.4	2	0	5		0.91	1
16	Hiranagar	3	1	0	5.35	2	0	5		0.84	1
17	Vijaypur	3	1	0	5.3	2	0	5		0.82	1

18	Reasi	3	1	0	5.25	2	0	5		0.79	1
19	Parole	3	1	0	5.25	2	0	5		0.78	1
20	Khour	3	1	0	5.2	2	0	5		0.71	1
21	Sunderbani	3	1	0	5.15	2	0	5		0.71	1
22	Surankote	3	1	0	5.15	2	0	5		0.69	1
23	Ramnagar	3	1	0	4.9	2	0	5		0.64	1
24	Ramgarh	3	1	0	4.85	2	0	5		0.57	1
25	Thannamandi	3	1	0	4.8	2	0	5		0.56	1
26	Basholi	3	1	0	4.7	2	0	5		0.55	1
27	Billawar	3	1	0	4.6	2	0	5		0.51	1
28	Batote	3	1	0	4.55	2	0	5		0.44	1
29	Ghoumanhasan	3	1	0	4.5	2	0	5		0.40	1
30	Jourian	3	1	0	4.45	2	0	5		0.40	1
31	Banihal	3	1	0	4.4	2	0	5		0.40	1
32	Ramban	3	1	0	4.35	2	0	5		0.37	1
33	Lakhanpur	3	1	0	4.3	2	0	5		0.35	1
34	Chenani	3	1	0	4.2	2	0	5		0.27	1
35	Kalakote	3	1	0	4.15	2	0	5		0.24	1
36	Thathri	3	1	0	4	2	0	5		0.14	1
B	DULBK	18	6	0	230.9	96	0	250	0	57.10	43
1	Sopore	0	0	0	11	5	0	15		6.22	3
2	Baramulla	0	0	0	9	4	0	15		3.81	2
3	Bandipora	0	0	0	8	4	0	10		3.77	2
4	Ganderbal	0	0	0	7.8	4	0	10		2.87	1
5	Kulgam	0	0	0	7.4	3	0	10		2.40	1
6	DooruVerinag	0	0	0	7.2	3	0	10		2.34	1
7	Bijbehara	0	0	0	7	3	0	10		2.32	1
8	Kupwara	0	0	0	6.8	3	0	10		2.22	1
	Pampore	0	0	0	6.6	3	0	10		2.21	1

10	Pattan	0	0	0	6	3	0	5		1.99	1
11	Pulwama	0	0	0	6	3	0	5		1.88	1
12	Tral	0	0	0	5.95	3	0	5		1.82	1
13	Shopian	0	0	0	5.95	3	0	5		1.66	1
14	Badgam	0	0	0	5.9	2	0	5		1.56	1
15	Sumbal	0	0	0	5.85	2	0	5		1.53	1
16	Handwara	0	0	0	5.8	2	0	5		1.38	1
17	Hajin	0	0	0	5.75	2	0	5		1.35	1
18	Awantipora	0	0	0	5.7	2	0	5		1.29	1
19	Yaripora	0	0	0	5.7	2	0	5		1.23	1
20	Char-i-Sharief	3	1	0	5.65	2	0	5		0.00	1
21	Qazigund	0	0	0	5.55	2	0	5		1.00	1
22	Khrew	0	0	0	5.55	2	0	5		1.00	1
23	Devsar	0	0	0	5.5	2	0	5		0.99	1
24	Uri	3	1	0	5.5	2	0	5		0.95	1
25	Pahalgham	0	0	0	5.45	2	0	5		0.94	1
26	Mattan	0	0	0	5.45	2	0	5		0.94	1
27	Seer-Hamdan	0	0	0	5.35	2	0	5		0.84	1
28	Beerwah	0	0	0	5.3	2	0	5		0.83	1
29	Wattergam	0	0	0	5.2	2	0	5		0.71	1
30	Langate	0	0	0	5.1	2	0	5		0.67	1
31	Ashmuqam	3	1	0	5.1	2	0	5		0.67	1
32	Kokernag	0	0	0	5.05	2	0	5		0.67	1
33	Chadoora	0	0	0	5	2	0	5		0.66	1
34	Achabal	0	0	0	4.95	2	0	5		0.65	1
35	Magam	3	1	0	4.75	2	0	5		0.56	1
36	Prisal	0	0	0	4.65	2	0	5		0.52	1
37	Kansahib	3	1	0	4.25	2	0	5		0.27	1

38	Gulmarg/ Tangmag	0	0	0	4.1	2	0	5		0.20	1
39	Kunzar	3	1	0	4.05	2	0	5		0.19	1
C	Cantonment Board Jammu	3	1	0	7.6	4	48.12	10		2.49	1
D	Cantonment Board Badamibagh Srinagar	0	0	0	6	3	0	10		1.97	1

Hence the action taken report is submitted.


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 Housing & Urban Dev. Dept.
 Commissioner / Secretary to the Government,
 Housing & Urban Development Department.

Implementing Agency Wise Action Report against approved action Plan under NGT OA 606/2018.

#	Particulars	Amt. in Cr. Approved under NGT OA 06/2018	Action Taken
Chief Engineer, UEED			
1	Sewerage Scheme at Samba Town	70	AAA in process. Technical Vetting by Engineer in Chief (Secretary Technical) is in process) Executive Engineer of Electrical Division of R&B PWD Jammu (under Control of Engineer-in- Chief PWD R&B) which is being replied by S&D Division Jammu very shortly.
2	Preparation of Master Plan for Sewerage for J&K UT	5	Proposal submitted to HUDD requesting extending support of its PMU&KP for bid process management. Draft RFQ Document framed. Tenders are to be floated by S&D Division 1 st Srinagar for J&K Master Plan.
3	Sewerage Treatment Plant for daily Dry Weather flow discharging in to Doodh Ganga Nallah from Baghi Mehtab to Chadoora	74	DPR at advanced stage of appraisal with IIT Roorkee awaiting response to the queries raised which is pending due to dispute between SMC and the consultants who have prepared the DPR. Intervention of HUDD in the matter is requested.
4	Sewerage Treatment Plant For Daily Dry Whether flow	54	The DPRs have been forwarded to HUDD for

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Housing & Urban Dev. Deptt.
Civil Servant

	discharging into Doodh Ganga		AAA.
	Total	203	
Director Urban Local Bodies Jammu			
1	Development of Solid Waste Management Processing Site. (Approach Road, Chain Link Fencing, Boundary Wall, Culvert, Power Connection)	17	Development of Solid Waste Management Processing Plants is in progress in ULBs. Electrification work completed in 18 ULBs.
2	Leachate Treatment Plant for all Compost Units	2.5	DPR under preparation
3	Construction and Demolition Waste Plant	5	Land Identification under progress
4	Machine for Processing of Waste	4	Finalization of specification under progress, procurement will be completed by December 2025.
5	Gap Funding against CSWAP	30	Action under implementation
	Total	58.5	
Director Urban Local Bodies Kashmir			
1	Boundary Wall with Entry Gate	25	DPR prepared in 16 ULBs & tendered will be floated by end of July 2024.
2	Internal Road with Side Drain	17.5	
3	Sheeting to Cover SWM Platforms	6.5	
4	Provision for treatment of C&D Waste Management	3.5	Preparation of DPR is in progress.
	Total	52.5	
Jammu Municipal Corporation			
1	Integrated Solid Waste Management Facility by NAFED	20	Work in progress for construction of waste processing facility through NAFED & will be completed by December 2024.

2	Waste Management at Cantonment Board, Jammu	4	Procurement of C&T vehicle is in progress and will be delivered by August 2024.
	Total	24	
Srinagar Municipal Corporation			
1	800 Ur. Drum composters for bulk waste processing (500 pairs)	6	Procurement under progress through Gem Portal.
	G-Total	344	

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI

Original Application No. 606/2018

In re: Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues.

Applicant

Vs

Union of India and others

Respondents

IN THE MATTER OF: - Affidavit

I, Mandeep Kaur, aged 45 yrs, presently posted as Commissioner/Secretary to Government, Housing & Urban Development Department, Civil Secretariat, Jammu/Srinagar do hereby state on solemn affirmation that I have read the progress report in the afore-titled case and the contents of paras of the said report are believed to be true and correct on the basis of the official record made available.



[Signature]
Deponent

Verification:

Verified today on 19.07.2024 at Srinagar that the averments made here in above are true and correct to the best of my knowledge and belief.

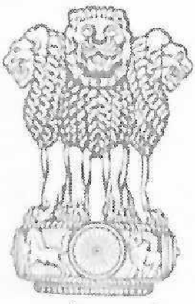
Identified by
Adil Rehman
ACR HGO/DP

Certified that the statement declared on oath before me is true on this day of 19/7/2024 by Mandeep Kaur who is identified by Adil

[Signature]
Deponent

SHAMMA AZIZ
Notary Public

[Signature]



सत्यमेव जयते

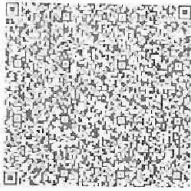
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Second Party : Not Applicable
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